





Consulate General of India New York

Conference

on

Insolvency and Bankruptcy Code- A New Paradigm for Stressed Assets December 5, 2018

The Insolvency and Bankruptcy Code, 2016 (IBC) enacted by the Government of India is a single law for insolvency and bankruptcy in India. The Code has consolidated all previously existing framework relating to reorganisation and insolvency resolution of all entities including corporates. It seeks to unlock the true underlying value of stressed assets and ensure their sustainable turnaround.

Enactment of IBC has brought about a catalytic change in the corporate conduct and actions, ushering an era of best corporate practices. Businesses in India have embarked on a new journey of economic opportunities. Within a short span of time, some significant stressed assets have witnessed successful resolutions. This potential of stressed assets is attracting a lot of interest from domestic and global investors.

Against this backdrop, the Consulate General of India in partnership with the Insolvency and Bankruptcy Board of India and the Federation of Indian Chambers of Commerce and Industry (FICCI) is organizing an invite-only Conference on the theme 'Insolvency and Bankruptcy Code of India - New Paradigm for Stressed Assets' at the Consulate on December 5, 2018. The discussions would be presided over by Chairman of the Insolvency and Bankruptcy Board of India, Dr. MS Sahoo, along with the participation of Mr Sanjeev Sanyal, Principal Economic Advisor, Ministry of Finance, Government of India & Hon'ble Justice MM Kumar, Chairman, National Company Law Tribunal; to share their vision on the plethora of opportunities that IBC offers to invest in India's robust growth story.Mr. Arun Jaitley, Hon'ble Finance Minister of India will address the inaugural session through video conference

The Conference will provide a platform to understand the opportunities to US corporates for investment in stressed assets in India with the Indian Regulator, leading law firms and financial intermediaries.

November 30, 2018 New York